

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 12/111/09

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2017

NAME OF THE COMPANY: Gangaden Vijay Kumar (HUF) & Anr. V/s Data Infosys Ltd.

SECTION OF THE COMPANIES ACT: 111

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|------------------------|--|-----------------------|------------------|
| | For the Petitioner (s) | : Mr. Narendera M. Sharma, Advocate Mr. Vivek Malik, Advocate | | |
| | For the Respondent (s) | : Mr. Ramesh Singh, Advocate Mr. Swaralipi Deb Ray, Advocate | | |

Order

It is submitted that the arguing counsel is busy before the Hon'ble High Court of Delhi. Ld. Counsel for the petitioner is in difficulty after post lunch. The matter is listed for hearing tomorrow as well.

Be listed on 1st September, 2017.

— Sd —

(S. K. Mohapatra)
Member (T)

— Sd —

(Ina Malhotra)
Member (J)